Production of Sugar

- 4411. SHRI RAJVEER SINGH: Will the Minister of FOOD AND CIVIL SUPLIES be pleased to state:
- (a) whether the sugar mills in the country are capable of producing best quality sugar to meet the requirements fully; and
- (b) if so, the reasons for continuous import of sugar?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) Yes, Sir.

(b) The import of sugar, if any, is resorted to after taking into account the total production, overall availability, internal consumption and requirement for carry-over stocks.

[English]

Losses in Sugar Mills

- 4412. DR. VENKATESH KABDE: Will the Minister of FOOD AND CIVIL SUP-PLIES be pleased to state:
- (a) whether a large number of sugar mills are running in loss in Maharashtra, if so, the details thereof; and
- (b) the steps taken to revive the health of these mills?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):
(a) and (b). The profitability or otherwise of sugar mills depends on a variety of factors such as size, age and condition of plant and machinery, cane availability, technical efficiency, managerial competence and certain other factors which are not directly regulated by the Sugar Policy announced by the Government of India from time to time. However,

if order to improve the economic viability of sugar factories, Government had taken the following steps:—

- (i) Revision in the ratio of levy: free sale to 45:55:
- (ii) Increase in Statutory Minimum Price (S.M.P.) to Rs. 22 per quintal linked to a basic recovery of 8.5% with proportionate premium for higher recoveries for 1989-90 season:
- (iii) Fixation of zone-wise ex-factory levy prices for 1989-90, based on the increased S.M.P. of Rs. 22 per quintal;
- (iv) Grant of incentives for early crushing and late crushing by way of higher free sale quota during the current 1989-90 season;
- (v) Grant of additional free sale quota in respect of sugar produced during 1989-90 season out of cane transported by the sugar mills from outside their reserved areas between the period 16.11.1989 to 30.4.1990.
- (vi) Grant of liberalised incentives to newly set up/expansion projects during the 6th and 7th Five Year Plan periods; and
- (vii) Financial assistance on soft term basis for development of sugarcane, as also for expansion/modernisation of sugar factories from the Sugar Development Fund.

[Translation]

Setting up of Sugar Mills in Bihar

4413 SHRI DASAI CHOWDHARY: SHRI RAJMANGAL MISHRA: PROF. YADUNATH PANDEY:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government have received proposals to grant Letter of Intent/Industrial Licence for setting up sugar mills in Bihar:
- (b) if so, whether Government propose to grant Letter of Intent/Industrial Licence for setting up of sugar mills in Bihar especially in Ghanha, East Champaran and Rossa for the benefit of farmers and development of this area:
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):
(a) to (d). After the announcement of guidelines for licensing additional capacity in the sugar industry, the Central Government (Department of Food) have so far received four applications for setting up of new sugar factories in Bihar at the following locations:—

SI. No.	Location
1.	Dhanaha, Distt. West Cham- paran (2500 TCD)
2.	Pirparti, Tal. Pirpaiti, Distt. Bhagalpur (1750 TCD)
3.	Jamui, Tal. Jamui, Distt. Monghyr (1750 TCD)
4.	Dhanaha , Distt. West Cham- paran (5000 TCD)

The application at S. No. 1 was considered by the Government and rejected since it did not fulfil the distance criteria of the licensing guidelines. The remaining three applications have been received recently and would be considered as per guidelines in this regard.

Saryu Canal and Drainage Composite Project

4414. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the proposal regarding Saryu Canal and drainage composite Project is under consideration of Union Government; and
- (b) if so, the reasons for not expediting the said project and the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Left Bank Ghaghra Project approved in 1978 and subsequently revised as Saryu Nahar Pariyojna at an estimated cost of Rs. 696 crores (1985 prices) was examined and coments sent to the State Government for compliance. Eighth Plan proposals have not been finalised.

[English]

Outlay on Irrigation During Seventh Five year Plan

4415. SHRIS. KRISHNA KUMAR: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the percentage of total plan outlay spent on irrigation during the Seventh Five Year Plan:
- (b) the percentage likely to be spent on the same during the 8th Plan; and
- (c) the names of the major irrigation projects being taken up this year in different States?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) A percentage of 9.43 (approximately) out of total plan outlay has been spent on irrigation during VII Five Year Plan.